

ü  
C.A.No. 6202 OF 2000

ITEM No.7

Court No. 2

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.No.2 in Civil Appeal No.6202/2000

UDAIPUR PHOSPHATES FERTILIZERS LTD.

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent (s)

( For permission to file rejoinder affidavit )

Date : 19/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE  
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s) Mr. Narendra Verma,Adv. for  
Mr. Prashant Bhushan,Adv.

For Respondent (s) Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.  
.SP2

I.A.No.2 is allowed.

.SP1

(Neelam Kawatra)  
Court Master

(S. Krishnan)  
Court Master